Single Bench

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P- 04/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

Name of the Company Under Section		Abhyudya Trading Ltd. & AnrVs_ Jatia Cotton Mills Ltd. & Ors. 397/398		
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2 A		u, Adu Hachorye, Adu.	2. r. of 8-2	Jainjon 7/8/2017
Para San Dhi	mit kar. Ko kar Son So sonen Shaon XXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXX	Ry, Sn. Advocate waker, Adv wa, Adv	D. 7.4	Kikesh Sant Flor 2017

<u>07.08.2017 – C.P. 04 / 2013 I.A. No. 342 / KB / 2017 – Abhyudya Trading Ltd.</u> <u>& Anr. – Versus- Jatia Cotton Mills Ltd. & Ors.</u>

## <u>ORDER</u>

Ld. Lawyer on behalf of the Petitioner(s) and the Respondents No. 4 and 5 are present.

Ld. Lawyer appearing on behalf of Respondent submitted that they are going to prefer an appeal against the order dated 11.07.2017, which is passed in case no. I.A. 87 / 2017. Arising out of C.P. No. 4 / 2013. Hence, prayed for some time. Heard, prayer is allowed.

Fixed on 11th of September, 2017.

(MANORAMA KUMARI)

MEMBER (J)